NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

		HD SHARIEF TARIQ, MEMBER-JUD YARAGHAVAN, MEMBER-TECHNIC	
APPLIC	CATION NUMBER	:	
PETITION NUMBER		: CP/607/(IB)/2017	
NAME OF THE PETITIONER(S)		: V. MANOHARAN & 31 ORS	
NAME OF THE RESPONDENT(S)		: ASSOCIATED CYLINDERS & ACCESSORIES PVT LTD	
UNDER SECTION		: 9 RULE 6	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	R	EPRESENTATION BY WHOM	
	S. SATISH	Counsel for Petitioner	S. Total
).	E. OMPRAKASH	Counsel for Respondent	847
	A/B. G. Ashoespathy.		

<u>ORDER</u>

Mr. S. Satish, Counsel for the Petitioner present. Mr. G. Ashokpathy Counsel for the Respondent present. They submitted the arguments. **Reserved for orders.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)